

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - III**

CP/CA No. 945/2015

IN THE MATTER OF:

Centurion Infrastructure Pvt. Ltd.	APPLICANT / PETITIONER
V/s		
White Brothers Infrastructure Pvt. Ltd.	RESPONDENT

SECTION:

Under Section 391/394

Order delivered on 10.10.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

For the APPLICANT / PETITIONER :-

For the ROC, Delhi :- Mr. Manish Raj, Company Secretary

ORDER

In relation to the CA No.25/C-III/ND/2017 Heard Order Reserved.


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**